

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 316 of 2013
& IA-412 of 2013**

Dated : 10th November, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

M/s Wardha Power Co. Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Ms. Meghana Aggarwal

**Counsel for the Respondent(s) : Mr. G. Saikumar
Mr. Samir Malik for R-2**

**Mr. Buddy A. Ranganadhan
Mr. Raunak Jain**

ORDER

At the request of learned counsel for the parties, the matter is posted on **10th December, 2014** for hearing.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

Jps/Vg